

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

34

IA(IBC)(LIQ.)/16(MB)2024  
INC.P. (IB)/258(MB)2021

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 05.04.2024

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited  
VS  
Vyva Apparels (India) Private Limited

SECTION: 7, 33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Maulik Chokshi, Ld. Counsel for the Applicant present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)